

The Minister without Portfolio (Shri V. K. Krishna Menon): (a) and (b). The Delhi State Government exercise all powers to deal with the Delhi Improvement Trust except that a prior reference to the Government of India shall be made in regard to matters concerning the constitution and composition of the D.I.T., appointments, removal, tenure and other conditions of service of members of the Trust, sanction or modification of improvement schemes, and the constitution appointment and removal of members of the D.I.T. Tribunal.

(c) to (e). A few complaints of inefficiency and corruption against certain Trust employees were received by the Government of India and passed on for necessary action to the Chief Commissioner, Delhi, who is the competent authority to deal with such matters.

TRAIN ACCIDENT

***2718. Shri Ram Dass:** Will the Minister of Railways be pleased to state :

(a) whether a collision took place at Cholang near *Tanda Urmur* in Hoshiarpur district on the Jullundhur-Mukerian Railway line on the 14th May, 1956, when a bullock cart was smashed with all its occupants; and

(b) the circumstances under which it took place?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). A statement is laid on the Table of the House. [See Appendix XV, annexure No. 16].

TOURISM

***2719. Shri Hem Raj:** Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1627 on the 9th September 1955 and state :

(a) whether the schemes for the development of Tourism in Punjab submitted by the Punjab Government have been approved; and

(b) if so, the amount proposed to be spent on them during the Second Five Year Plan period?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). Schemes for the development of tourism in the Punjab as well as those of other States are being considered as part of the Second Five Year Plan for the development of tourism. The details of the Plan are being finalised.

GRAND TRUNK EXPRESS

***2720. Mulla Abdullabhai:** Will the Minister of Railways be pleased to state :

(a) the number of days on which Grand Trunk Express 15 Up and 16 Down reached late at Nagpur and Delhi Stations during the months of January, 1956 and April, 1956; and

(b) the efforts made for right time arrivals and departures of the train?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). A statement is laid on the Table of the Lok Sabha. (See Appendix XV, annexure No. 17.)

FOODGRAINS

***2721. Shri H. N. Mukherjee:** Will the Minister of Food and Agriculture be pleased to state :

(a) whether he stated recently in Lok Sabha that Government would not purchase wheat and rice for the Government of Jammu and Kashmir and for the Defence Ministry on tender basis, with a view to checking a rise in foodgrains prices and would meet their demand from reserve stock;

(b) whether his attention has been drawn to a tender notice in the "Tribune", dated the 2nd May, 1956, in the name of the Jammu and Kashmir Government, inviting tenders for supply of wheat; and

(c) if so, whether any steps have been taken to correct the anomaly?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir. It has been stated that no further purchases of rice and wheat will be made from internal markets on Government account.